GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:792 ANSWERED ON:27.11.2012 DIVERSION OF FOODGRAINS Raghavan Shri M. K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantity of rice and wheat allotted to Kerala under the Public Distribution System during the last three years and the current year;
- (b) whether there is any report that the foodgrains stocks are being diverted into the black market creating artificial scarcity in the State; and
- (c) if so, the details thereof and the remedial steps being taken to ensure adequate supply of foodgrains in the State?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): The total quantity of rice and wheat allotted to Kerala under Targeted Public Distribution System (TPDS) during the last three years and the current year are as under:

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Year Allocation (In thousand tons)
Rice Wheat Total
2009-10 1143.838 279.966 1423.804
2010-11 1419.034 352.543 1771.577
2011-12 1311.682 331.713 1643.395
2012-13 1332.198 349.658 1681.856
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Complaints on TPDS received in this Department in respect of Kerala during the last three years $\,$ and the current year are as under:

Year Number of Complaints 2009 1 2010 3 2011 1 2012 1

Since, under the TPDS, responsibility for lifting and distributing the allocated foodgrains within the States/Union Territories to the eligible ration card holders through the Fair Price Shops(FPSs) is of the State Governments/UT Administrations, as and when complaints are received these are sent to the concerned State Governments/UTs for enquiry and appropriate action. Government of India regularly review and issue instructions to the States/UTs to strengthen functioning of TPDS by improving monitoring mechanism and vigilance, increasing transparency in functioning of TPDS, adopting revised Model Citizen's Charter and improving the efficiency of Fair Price Shop operations. Government of India has requested all States /UTs to take up end-to-end computerization of TPDS in a time-bound manner to improve the efficiency and effectiveness of the TPDS.